COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1159 OF 2018 IN DFR NO. 3099 OF 2018

24th September, 2018 Dated:

Hon'ble Mrs. Justice Manjula Chellur, Chairperson Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Consortium of Deepak Kumar & Ors.		 Appellant(s)
Vs. Petroleum & Natural Gas Regulatory Board		 Respondent(s)
Counsel for the Appellant(s) :	Ms. Divya Roy	
Counsel for the Respondent(s) :	Mr. Prashant Bezboruah	

ORDER

List the matter on <u>24-10-2018</u> subject to curing the defects.

(B. N. Talukdar) **Technical Member (P&NG)** tpd/js

(Justice Manjula Chellur) Chairperson